

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3162
ANSWERED ON:30.08.2012
BAR COUNCIL OF INDIA
Meghwal Shri Arjun Ram

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has discussed the Higher Education and Research Bill, 2011 and National Accreditation Regulatory Authority for Higher Educational Institutions Act, 2010 with the Bar Council of India;
- (b) if so, the points on which the Bar Council of India expressed its objection during the discussion; and
- (c) whether the proposed Bill is not in consonance with the provisions of the Constitution of India and the Advocates Act 1961?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (c) The information is being collected and will be laid on the Table of the House.